

NOTIFICATIONS UNDER ESSENTIAL  
COMMODITIES ACT

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Essential Commodities (Regulation of Production and Distribution for Purposes of Export) Order, 1966, published in Notification No. S.O. 1027 in Gazette of India dated the 26th March, 1966.
- (ii) S.O. 1028 published in Gazette of India dated the 28th March, 1966.
- (iii) S.O. 1029 published in Gazette of India dated the 28th March, 1966. [Placed in Library. See No. LT-6117/66].

Shri Shafi Qureshi: I beg to lay on the Table a copy of the Cardamom Rules, 1966, published in Notification No. S.O. 1144 in Gazette of India dated the 8th April, 1966, under sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-6118/66].

12.01 hrs.

ESTIMATES COMMITTEE

HUNDRED AND THIRD AND HUNDRED AND  
FOURTH REPORTS

Shri A. C. Guha (Barasat): I beg to present the Hundred and third and Hundred and fourth Reports of the Estimates Committee on the Ministry of Education—Council of Scientific and Industrial Research—National Physical Laboratory, New Delhi and Central Electronics Engineering Research Institute, Pilani.

12.01½

PUBLIC ACCOUNTS COMMITTEE

FORTY-NINTH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Forty-ninth Report of Public Accounts Committee on Audit Report on the Accounts of the Khadi and Village Industries Commission for the year 1963-64.

12.01½

COMMITTEE ON PUBLIC UNDER-  
TAKINGS

THIRTIETH REPORT

Shri D. N. Tiwary (Gopalganj): I beg to present the Thirtieth Report of the Committee on Public Undertakings on Bhilai Steel Plant of Hindustan Steel Limited.

12.02 hrs.

RE: MOTION FOR ADJOURNMENT

(Query)

Mr. Speaker: Now, Shri Satya Narayan Sinha.

श्री काशी राम गुप्त (भलवर): अध्यक्ष महोदय, कल एक काम रोको प्रस्ताव दिया था...

अध्यक्ष महोदय : नहीं साहब इस तरह से मैं नहीं सुनूंगा ।

श्री काशीराम गुप्त : उसके कारण नहीं बतलाये गये...

अध्यक्ष महोदय : घाड़र, घाड़र ।

श्री काशी राम गुप्त : अध्यक्ष महोदय, 28 सदस्यों ने उस पर दस्तखत कर के दिये हैं...

अध्यक्ष महोदय : इस तरीके में नहीं सुनता । जो आप कहना चाहते हैं उसे मुझे लिख कर भेज दें ।